

**DIVISION BENCH S-12**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/145(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	RASHMI CEMENT LIMITED & ANR		
Under Section	Sec. 230-232, Sec 234		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Sushil Kumar Khemka, FCS**

**] For the Applicants**

**O R D E R**

Ld. Authorised Representative for the applicants present.

**Heard. Reserved for orders.**

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**

vc